

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 320
IA-6530/2023,
In
IB-245(ND)/2021

IN THE MATTER OF:

M/s. Rustagi Projects Pvt. Ltd. Petitioner/Applicant
Vs.
Soni E Vehicle Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 11.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the CD : Mr. Aditya Nayyar, Mr. Kamal Agarwal Advs.
For the RP : Ms. Muskan Gupta Adv.

ORDER

Due to paucity of time, the matter is adjourned to **06.08.2024.**

-sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Malik